

**DIVISION BENCH**

**ITEM NO.123**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**MA No. 8/2022 & MA No. 11/2022 IN CP No. 466/ALD/2019**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>SHRI BHOLA NATH BARANWAL &amp; ORS V/S BHAVANA MANUFACTURING INDIA PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Anuj Srivastava alongwith Sh. Tanmay Sadh, Advs.

*: For the Petitioner*

Sh. Akhilesh Tripathi alongwith Sh. Santosh Kr. Gupta, Advs.

*: For the Applicant in MA No. 8/2022*

Sh. Tanmay Sadh, Adv.

*: For the Applicant in MA No. 11/2022*

Sh. Krishna Dev Vyas, Adv.

*: For the Respondent No.1-5*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
20<sup>th</sup> January, 2023.

*—Sd—*

**Dr. R.C. Srivastava  
(Court Officer)**

**06<sup>th</sup> December, 2022**

*Priya Agarwal  
(Stenographer)*